



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013/ 7232/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Morigaon.

Dated Guwahati, the 6th December, 2019.

Sub:- **Casual leave.**

Ref:- Your letter No. DJM/6240, dtd. 03.12.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 10.12.2019 and 11.12.2019 along with station leave permission from the evening of 09.12.2019 till the morning of 12.12.2019, has been granted/rejected.

The Civil Judge & Asstt. Sessions Judge, Morigaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2013/ 7233/A, dated 6.12.19

Copy to:

1. The Systems Analyst, Gauhati High Court

JT. REGISTRAR (VIGILANCE)